

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 33 OF 2019 &
IA NO. 172 OF 2019

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

JSW Energy Ltd.

Vs.

**Maharashtra Electricity Regulatory
Commission & Anr.**

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Abhimanyu Maheswari
Mr. Suraj Guru

Counsel for the Respondent(s) : Mr. S.K.Raungta, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. G. Umapathy
Mr. Anup Jain
Mr. S. Rama for R-2

ORDER

At the request of learned counsel for the parties, the matter is
adjourned to **30.09.2019 at 2:30 PM.**

(S. D. Dubey)
Technical Member

kt/pk

(Justice Manjula Chellur)
Chairperson